

ITEM NO.29

Court 11 (Video Conferencing)

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 3526-3527/2019

(Arising out of impugned final judgment and order dated 17-07-2017 in FA No. 517/2010 06-08-2018 in MCAR No. 1471/2017 passed by the High Court Of Judicature At Bombay At Nagpur)

MADHUKAR & ORS.

Petitioner(s)

VERSUS

VIDARBHA IRRIGATION DEVELOPMENT CORPORATION & ORS. Respondent(s)

Date : 03-12-2021 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HEMANT GUPTA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Amol Nirmalkumar Suryawanshi, AOR

For Respondent(s) Mr. Uday B. Dube, AOR

Mr. Kunal Cheema, Adv.
Mr. Rahul Chitnis, Adv.
Mr. Sachin Patil, AOR
Mr. Aaditya A. Pande, Adv.
Mr. Geo Joseph, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 15.12.2021.

In the meantime, the parties may submit short written synopsis, particularly with reference to sale exemplars relied upon by both parties.

(JAYANT KUMAR ARORA)
COURT MASTER

(RENU BALA GAMBHIR)
COURT MASTER